

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 34

**CP (CAA) No. 36/Chd/Hry/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

ASM (India) Investments Pvt. Ltd & Ors

...Transferor Companies

With

CJ Darel Logistics Ltd

...Transferor Company

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to
21.04.2023.

-sd-
Court Officer

March 14, 2023
SM